

- (b) if so, the details thereof, State-wise including Himachal Pradesh; and
- (c) whether Government considers to provide each and every household adequate supply of safe, drinking water in the State; and
- (d) if so, the details thereof along with steps taken/being taken by Government to provide each and every household adequate supply of safe drinking water in the State?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) Accessibility of adequate supply of drinking water in the country is determined in the terms of availability of the same in litres per capita per day (lpcd) with respect to rural habitations. In this respect habitations are assessed whether they are getting at least 40 lpcd of potable drinking water or not. The percentages of habitations not getting the said quantity in the country is 20.52%. For the State of Himachal Pradesh, the percentage of such habitations is 19.30%.

(c) and (d) Rural Drinking Water Supply is a State subject. Ministry of Drinking Water and Sanitation supplements the efforts of the State Governments for improving coverage of each and every household for adequate supply of safe drinking water by providing technical and financial assistance through Centrally sponsored National Rural Drinking Water Programme (NRDWP). During 2018-19, ₹ 1969.38 crore has been released to various States in this respect.

People affected by arsenic contaminated drinking water

1307. SHRI RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether ten million people in 10 districts of West Bengal are affected by arsenic contaminated drinking water;
- (b) if so, the details thereof along with details of number of people affected by arsenic in drinking water as on date, State-wise;
- (c) the details of number of people who are affected by arsenic contamination in drinking water in Uttar Pradesh and Bihar as on 30th June, 2018, district-wise;
- (d) the details of funds allocated, released and utilized for arsenic free drinking water during 2017-18 and 2018-19 till date, State-wise; and
- (e) the reasons for failure of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Based on the information reported by the State Government of West Bengal, about 10 million rural people in 9 districts of the State are affected with arsenic contamination.

(b) and (c) The details of States affected with arsenic contamination in drinking water and rural population thereof including West Bengal as on 25.07.18 are given in the Statement-I (*See below*). The district-wise details of Uttar Pradesh and Bihar in respect of rural population affected with arsenic contamination in drinking water as on 25.07.18 are given in the Statement-II (*See below*).

(d) and (e) The Ministry assists the State Governments under National Rural Drinking Programme (NRDWP) for improving the coverage of safe drinking water which includes mitigation of arsenic. For mitigation of arsenic and fluoride, within the NRDWP, under National Water Quality Sub-Mission (NWQSM), Ministry is funding in focused manner. The allocation, releases and utilization under NRDWP including focus funding for arsenic and fluoride is given in the Statement-III (*See below*). Mitigation of arsenic/improving the coverage is a continuous and dynamic process depending on requirement, availability of source (water as well as finance). As such, there is no failure in this regard. NWQSM is targeted to cater to about 28,000 arsenic and fluoride affected habitations in targeted manner by March, 2021. So far, about ₹ 2881 crore have been released under NWQSM. As on 25.07.18, a total of 5,710 habitations have been provided with safe drinking water.

Statement-I

*State-wise details of population affected with arsenic contamination
in drinking water as on 25.07.2018*

Sl.No.	State	Population at Risk
1.	Andhra Pradesh	-
2.	Arunachal Pradesh	-
3.	Assam	1,641,024
4.	Bihar	1,223,452
5.	Chhattisgarh	-
6.	Goa	-
7.	Gujarat	-
8.	Haryana	-
9.	Himachal Pradesh	-

Sl.No.	State	Population at Risk
10.	Jammu and Kashmir	-
11.	Jharkhand	13,336
12.	Karnataka	2,590
13.	Kerala	-
14.	Madhya Pradesh	-
15.	Maharashtra	-
16.	Manipur	-
17.	Meghalaya	-
18.	Mizoram	-
19.	Nagaland	-
20.	Odisha	-
21.	Punjab	831,854
22.	Rajasthan	-
23.	Sikkim	-
24.	Tamil Nadu	-
25.	Telangana	-
26.	Tripura	-
27.	Uttar Pradesh	573,767
28.	Uttarakhand	-
29.	West Bengal	9,958,972
TOTAL		14,244,995

Statement-II

District-wise details of population affected with arsenic contamination in drinking water in Uttar Pradesh and Bihar as on 25.07.2018

Sl.No.	District	Population at Risk
Uttar Pradesh		
1.	Ambedkar Nagar	5,461
2.	Azamgarh	1,129
3.	Bahraich	278,513
4.	Ballia	179,846

Sl.No.	District	Population at Risk
5.	Balrampur	2,770
6	Basti	7,531
7	Deoria	8,434
8	Gorakhpur	14,704
9	Kheri	26,260
10	Kushi Nagar	17,511
11	Lucknow	747
12	Maharajganj	4,667
13	Mau	7,845
14	Sambhal	1,975
15	Sant Kabeer Nagar	10,629
16	Siddharth Nagar	4,873
17	Sonbhadra	872
TOTAL		573,767

Bihar

1.	Begusarai	339,795
2.	Bhagalpur	180,335
3.	Buxar	14,351
4.	Darbhangha	53,589
5.	Katihar	3,977
6.	Khagaria	90,434
7.	Lakhisarai	32,740
8.	Munger	140,563
9.	Patna	4,219
10.	Samastipur	90,675
11.	Vaishali	272,774
TOTAL		1,223,452

Statement-III

The Allocation, Releases and Utilization under NRDWP including focus funding for arsenic and fluoride

Sl. No.	State	NRDWP – Central share [includes*] (Amount in ₹ crore)						* Focused f mitigating a fluoride unde
		2018–19 (Fig. till 25.07.18)			2017–18			2018–19 (Fig. till 25.07.1
		Allocation#	Release	Expenditure	Allocation	Release	Expenditure	Release
1	2	3	4	5	6	7	8	9
1.	Andaman and Nicobar	0.62	–	–	0.43	–	–	–
2.	Andhra Pradesh	187.37	93.68	14.39	159.51	233.09	267.03	–
3.	Arunachal Pradesh	96.95	32.54	–	99.12	84.69	76.69	–
4.	Assam	457.56	91.68	37.75	524.10	474.80	387.20	–
5.	Bihar	406.01	164.22	2.90	394.53	355.60	216.21	–
6.	Chhattisgarh	94.57	25.27	1.88	64.33	49.84	49.89	–
7.	Goa	3.34	–	–	2.32	–	1.83	–
8.	Gujarat	237.09	118.55	–	231.62	290.86	315.14	–
9.	Haryana	81.88	32.18	0.47	118.95	88.82	87.34	–
10.	Himachal Pradesh	91.12	45.56	–	66.02	101.85	129.42	–
11.	Jammu and Kashmir	309.07	132.25	–	222.26	325.33	344.86	–
12.	Jharkhand	207.97	33.10	4.86	172.68	209.09	171.47	–
13.	Karnataka	312.33	13.86	–	290.86	365.81	272.89	–

1	2	3	4	5	6	7	8	9
14.	Kerala	88.25	44.13	–	56.88	95.16	95.53	–
15.	Madhya Pradesh	272.83	136.42	2.80	195.67	135.51	163.35	–
16.	Maharashtra	470.20	–	–	338.13	282.47	187.84	–
17.	Manipur	40.25	–	–	32.20	66.25	69.53	–
18.	Meghalaya	52.43	26.21	9.45	41.86	85.91	87.14	–
19.	Mizoram	28.00	14.00	20.18	22.40	46.10	25.93	–
20.	Nagaland	34.72	17.36	–	27.66	17.88	18.77	–
21.	Odisha	154.99	44.17	11.13	102.69	83.59	93.48	–
22.	Puducherry	1.29	–	–	0.82	–	–	–
23.	Punjab	104.92	37.12	0.60	115.25	173.29	103.64	–
24.	Rajasthan	587.55	106.51	–	891.95	714.24	728.81	–
25.	Sikkim	11.62	–	0.79	9.30	17.51	11.60	–
26.	Tamil Nadu	180.99	90.50	–	121.61	185.10	196.86	–
27.	Telangana	131.40	46.90	209.80	775.01	843.56	592.47	–
28.	Tripura	55.18	–	0.65	32.26	83.93	42.77	–
29.	Uttar Pradesh	698.78	311.89	2.16	538.99	472.42	616.77	–
30.	Uttarakhand	99.17	49.58	1.02	68.42	110.28	153.84	–
31.	West Bengal	412.05	261.70	–	810.48	996.68	599.45	55.67
TOTAL		5910.50	1,969.38	320.83	6,528.31	6,989.66	6,107.75	55.67

This does not include funds set aside for NWQSM.